

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O A No. 33 of 1997

Wednesday, this the 8th day of January, 1997

CORAM

HON'BLE MR. PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. AM SIVADAS, JUDICIAL MEMBER

1. K. Gopalakrishnan,
S/o Kochukunju,
Ex-Casual Labourer,
Southern Railway, Mysore Division
Residing at: Mankottu Vadakkethil,
Kannamangalam South,
Chettikulangara, Mavelikkara. .. Applicant

By Advocate Mr. TC Govindaswamy (represented)

Versus

1. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town PO, Madras-3
2. The Divisional Personnel Officer,
Southern Railway,
Mysore Division, Mysore. .. Respondents

By Advocate Mr. K Karthikeya Panicker

The application having been heard on 8-1-1997, the
Tribunal on the same day delivered the following:

ORDER

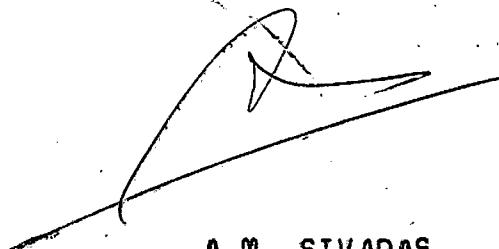
P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is a retrenched casual labourer of the
Mysore Division of the Southern Railway, submits that he
was retrenched on 20-6-1983, that he belongs to a
Scheduled Caste community, that he is entitled for
re-engagement, and that his juniors have already been
re-engaged. He prays that a representation A-3 made to
the first respondent may be directed to be disposed of.

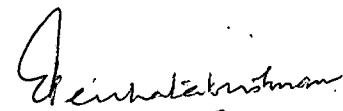
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2. Learned counsel for respondents submits that the representation A-3 will be considered and disposed of within four months.
3. We therefore dispose of the application directing the first respondent to consider A-3 representation and pass appropriate orders thereon within four months of today.
4. Standing counsel for respondents submits that he will forward a copy of the application and a copy of this order to first respondent for compliance. We record the submission. No costs.

Dated the 8th of January, 1997



A.M. SIVADAS
JUDICIAL MEMBER



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

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LIST OF ANNEXURE

1. **Annexure A-3: A true copy of the representation submitted by the applicant to the first respondent dated 17.10.96.**

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